

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

Subject: Recruitment of District Judges (Direct Quota) in pursuance to Advertisement Notification No. 1160/GS dated 05-11-2018 - for filling up of 07 posts.

Notification

No:- 700

Dated:- 06/09/2019

In continuation to High Court Notification No. 1160/Gs dated 05-11-2018 read with Notification No. 447 dated 16-07-2019 it is notified for the information of all the concerned that the written Competitive Examination of the eligible candidates, who have applied for the post of District Judges in pursuance to High Court Notification No. 1160/GS dated 05-11-2018, scheduled to be held on 14th & 15th of September, 2019, is postponed. Fresh dates of the examination shall be notified in due course.

By Order.

(Sanjay Dhar)
Registrar General

No:- 14858-90/ES

Dated:- 06/09/2019

Copy to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey:
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
4. Secretary to Hon'ble Mr. Justice Tashi Rabstan .
5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar .
..... for information of their Lordships.
6. Registrar Vigilance, High Court of J&K
7. Registrar Rules, High Court of J&K
..... for information.
8. Registrar Judicial, High Court Wing, Jammu /Srinagar
9. All Principal District and Sessions Judges,
..... for information and necessary action and with the request to get copy of this notification displayed on the notice board of his/her office.
10. Director Information, J&K Srinagar with the request to get the notification published in the two English Daily Newspapers having wide circulation in Jammu and Kashmir Provinces as well as through print media.
11. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of The Hon'ble High Court.

Registrar General